

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 52 OF 2015 & IA NOs. 55, 70 & 71 OF 2015
&
APPEAL NO. 53 OF 2015 & IA NOs. 72 & 73 OF 2015

Dated : 8th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. Monnet Ispat and Energy Ltd.

....Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s)

:

Mr. Anshu Mahajan
Mr. Karan Arora
Mr. D.K. Singh (Rep.)

Counsel for the Respondent(s)

:

Mr. C.K. Rai and
Mr. Paramhans for R-1

Ms. Suparna Srivastava for R-2

ORDER

List these matters for hearing on **28.09.2016.**

(I.J. Kapoor)
Technical Member

ts/mk

(Justice Ranjana P. Desai)
Chairperson